

13.46 hrs.

PLT 577-78

PAPERS LAID ON THE TABLE

**Reviews on the working of and Annual Reports of National Institute of Rehabilitation Training and Research, Cuttack and National Institute for the Orthopaedically Handicapped, Calcutta for 1990-91 etc.**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Sitaramkeshri, I beg to lay on the Table.

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1356/92]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi

and English versions) by the Government on the working of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1990-91.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-1357/92]

**Economic Survey, 1991-92 (Part I and Part II)**

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I beg to lay on the Table a copy of the 'Economic Survey', 1991-92' (part I and II) (Hindi and English versions). [Placed in Library. See No. LT-1364/92]

**Reviews on the working of and Annual Reports of National Seeds Corporation Ltd., New Delhi for 1990-91. National Federation of Fishermen's Co-operatives Ltd. for 1990-91 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MUL-LAPALLY RAMACHANDRAN): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1990-91.
  - (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1990-91 along with Audited Accounts and com-

- ments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1358/92]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's Cooperatives Limited for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Fishermen's Cooperatives Limited for the year 1990-91.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-1359-92]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1990-91.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-1360-92]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Cooperative Banks and Credit Societies Limited, New Delhi, for the year 1990-91 together with an Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 1990-91.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-1361-92]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Co-operative Dairy Federation of India Limited for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Co-operative Dairy Federation of India Limited for the year 1990-91.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers men-

tioned at (9) above. [Placed in Library. See No. LT-1362-92]

Reports (Hindi and English versions) of the Public Accounts Committee:-

- (11) (i) A statement of the Annual Report (Hindi and English versions) of the National Cooperative Tobacco Growers' Federation Limited, Anand, for the year 1990-91 along with Audited Accounts.

- (i) Ninth Report of Metro Railway, Calcutta - Procurement of Sophisticated Signalling Equipment.

- (ii) Tenth Report on Export Processing Zones. 5 82

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Tobacco Grower's Federation Limited, Anand, for the year 1990-91.

13.48 hrs.

Committee

ELECTION TO COMMITTEE

Estimates Committee : *elect*

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): I beg to move the following:-

"That the Members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a Member of the Committee on Estimates for unexpired portion of the term of the Committee vice Shri Vijay N. Patil resigned from the Committee."

- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-1363-92]

581-28  
13.47 hrs.

Committee

ESTIMATES COMMITTEE

Fifth Report and Minutes + *presented*

[English]

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands): I beg to present the Fifth Report (Hindi and English versions) of the Estimates Committee on Ministry of External Affairs - Consular Passport and Visa Division and Minutes of the sittings of the Committee relating thereto.

MR. SPEAKER: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a Member of the Committee on Estimates for unexpired portion of the term of the Committee vice Shri Vijay N. Patil resigned from the Committee."

13.47 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

Ninth and Tenth Reports

[English]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): I beg to present the following

*The motion was adopted*